

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1289
ANSWERED ON:13.08.2013
SUPPLY OF TIMBER
Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has resolved in the Tenth Island Development Authority Meeting of January, 2003 to supply treated timber to the Tribal and BPL families for construction of houses at subsidised rates;
- (b) if so, the details thereof;
- (c) whether any proposal has been moved by the Andaman and Nicobar Administration in this regard; and
- (d) if so, the details thereof and the time by which such proposal is likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): The UT of A&N Administration in compliance of the decision taken in the 10th IDA meeting held on 19/1/2003 has been extending 100% subsidy on the treatment charges of sawn timber for the Tribal and BPL card holders with effect from April, 2004.
- (c) & (d): do not arise in view of (b) above.